

**Central Administrative Tribunal
Madras Bench**

OA 310/01352/2014

Dated Tuesday the 31st day of July Two Thousand Eighteen

P R E S E N T

**Hon'ble Shri. R.Ramanujam, Member(A)
&
Hon'ble Shri. P. Madhavan, Member (J)**

P. Mohana Subramanian
No. 46-A, Bharathidasan Colony
K.K.Nagar, Chennai – 600 078. .. Applicant

By Advocate **M/s. Kempraj**

Vs.

1. Union of India
Rep. by its Secretary
Ministry of Urban Development
Nirman Bhavan, New Delhi – 110 001.
2. The Director General, CPWD
Directorate General CPWD (Vigilance Unit)
Nirman Bhavan , New Delhi 110 108. .. Respondents

By Advocate **Mr. K. Rajendran**

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

The applicant has filed this OA seeking the following relief:-

“To call for the entire records culminating in rejecting the appeal by the 1st respondent herein, vide order dated 08.08.2014 under reference No. 6/4/EE(V)-VII/2013-VSII/AVII”

2. When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He has made an endorsement to this effect in the records.
3. Permission is granted to withdraw the OA. OA is dismissed as withdrawn.

(P. Madhavan)
Member (J)
AS

31.07.2018

(R.Ramanujam)
Member(A)